

A. Giridhar Vs M/s Srirama City Union Finance Limited And Others

Court: Andhra Pradesh High Court - Amaravati

Date of Decision: July 20, 2024

Hon'ble Judges: Dhiraj Singh Thakur, CJ

Bench: Single Bench

Advocate: Jitendra Kanyalur, Maheswara Rao Kuncheam

Final Decision: Dismissed

Judgement